

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-127/2020)

Essential Personnel Services Petitioner.
Vs

Shri R. Indran and anr. Respondents.

Shri A. Shirodkar, Advocate for the petitioner.

ShriS. Saudagar, Advocate for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 24th September, 2020.

P.C.

Petitioner's counsel seeks two weeks time to prepare and file
a compilation.

2. Post the matter on 8.10.2020.
3. Interim stay granted earlier stands extended..

DAMA SESHADRI NAIDU, J.

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